

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: July 10, 2015

No. 1688 /JR(S)/2015

Sri **Ravindra Kumar Dwivedi**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra to be Secretary (Full Time), District Legal Services Authority, Agra.

No. 1689 /JR(S)/2015

Sri **Amit Veer Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad to be Secretary (Full Time), District Legal Services Authority, Allahabad.

No. 1690 /JR(S)/2015

Sri **Sudhakar Rai**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate to be Secretary (Full Time), District Legal Services Authority, Bareilly.

No. 1691 /JR(S)/2015

Sri **Indra Prakash**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Secretary (Full Time), District Legal Services Authority, Lucknow.

No. 1692 /JR(S)/2015

Sri **Radhey Mohan Srivastava**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura to be Additional Chief Judicial Magistrate, Mathura vice Sri Pawan Kumar Srivastava.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mathura.

No. 1693 /JR(S)/2015

Sri **Pawan Kumar Srivastava**, Additional Chief Judicial Magistrate, Mathura to be Secretary (Full Time), District Legal Services Authority, Mathura.

No. 1694 /JR(S)/2015

Sri **Subodh Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut to be Secretary (Full Time), District Legal Services Authority, Meerut.

No. 1695 /JR(S)/2015

Sri **Arun Kumar-II**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Muzaffarnagar to be Secretary (Full Time), District Legal Services Authority, Muzaffarnagar.

No. 1696 /JR(S)/2015

Sri **Abhai Srivastav**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi to be Additional Chief Judicial Magistrate, Varanasi vice Sri Rakesh Tripathi.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Varanasi.

No. 1697 /JR(S)/2015

Sri **Rakesh Tripathi**, Additional Chief Judicial Magistrate, Varanasi to be Special Chief Judicial Magistrate, Varanasi vice Sri Sandeep Gupta.

No. 1698 /JR(S)/2015

Sri **Sandeep Gupta**, Special Chief Judicial Magistrate, Varanasi to be Civil Judge, Senior Division, Varanasi vice Sushri Shelly Roy.

No. 1699 /JR(S)/2015

Sushri **Shelly Roy**, Civil Judge, Senior Division, Varanasi to be Secretary, District Legal Service Authority, Varanasi.

No. 1700 /JR(S)/2015

Sri **Akhilesh Kumar**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly to be Additional Chief Judicial Magistrate (Northern Eastern Railway), Bareilly in the vacant court.

No. 1701 /JR(S)/2015

Sri **Chhote Lal Yadav**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly to be Additional Chief Judicial Magistrate (Northern Railway), Bareilly in the vacant court.

No. 1702 /JR(S)/2015

Sri **Baquar Shamim Rizvi**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur to be Additional Chief Judicial Magistrate, Gorakhpur vice Smt. Sneh Lata Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Gorakhpur.

No. 1703 /JR(S)/2015

Smt. **Sneh Lata Singh**, Additional Chief Judicial Magistrate, Gorakhpur to be Civil Judge, Senior Division, Gorakhpur vice Sri Avadhesh Pandey.

No. 1704 /JR(S)/2015

Sri Avadhesh Pandey, Civil Judge, Senior Division, Gorakhpur to be Additional Chief Judicial Magistrate (Northern Railway), Gorakhpur.

BY ORDER OF THE COURT

sd/-
(SHEO KUMAR SINGH-I)
REGISTRAR GENERAL

No.308/JR(S)/2015 Dated: Allahabad : July 10, 2015

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
4. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
5. The Senior Registrar (Judicial), High Court, Allahabad.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Agra, Allahabad, Bareilly, Gorakhpur, Lucknow, Mathura, Meerut, Muzaffarnagar and Varanasi. (Information available on E-mail).

The officers mentioned above shall handover charge of their present post and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement of the officers shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

8. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
9. The Member Secretary, U.P., State Legal Services Authority, Lucknow.
10. Mahalekhakar (Lekha Evam Hakdari-2), U.P., Allahabad.
11. The Registrar (Judicial) (Confidential), High Court, Allahabad.
12. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.
13. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad.
14. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
15. The Deputy Registrar (G), High Court, Allahabad for necessary action at your end in respect of appointment/ posting of class III & IV employees.
16. The Section Officer (Admin.A-3) Section, High Court, Allahabad.

17. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
18. P.S. to Hon'ble Administrative Judges, Agra, Allahabad, Bareilly, Gorakhpur, Lucknow, Mathura, Meerut, Muzaffarnagar and Varanasi. (Information available on E-mail).

BY ORDER OF THE COURT.

sd/-

(RAJIV SHARMA)
JOINT REGISTRAR (JUDICIAL) (SERVICES)